

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Notification No. 32

Dated Guwahati, the 4th August, 2014

In exercise of powers conferred under Section 16 (2) of the Advocates Act, 1961, read with Rule I, Schedule E of Chapter XIV of the Gauhati High Court Rules, the Gauhati High Court is pleased to designate the following Advocates as Senior Advocates with effect from the date of issue of this notification: -

Sl. No.	Name of the Advocate	Bar
1	Shri Ajin Apang	Itanagar Bench
2	Shri A.C. Buragohain	GHC Principal Seat
3	Shri A.M. Bujorbarua	GHC Principal Seat
4	Shri Apurba Kumar Sharma	GHC Principal Seat
5	Shri Ashish Dasgupta	GHC Principal Seat
6	Shri B.D. Konwar	GHC Principal Seat
7	Shri B.K. Sharma	Hailakandi District
8	Shri Bhaba Goswami	Jorhat District
9	Shri Bhabatosh Banerjee	GHC Principal Seat
10	Smt Binoya Dutta	GHC Principal Seat
11	Shri Devajit Saikia	GHC Principal Seat
12	Shri Dharanidhar Talukdar	Barpeta District
13	Shri Dilip Mazumdar	GHC Principal Seat
14	Shri G.P. Bhowmick	GHC Principal Seat
15	Shri Hasibur Rahman	GHC Principal Seat
16	Shri Ikram Rasul	Kamrup District
17	Shri Jamini Kumar Baishya	Sonitpur District
18	Shri Jogendra Nath Bora	Dibrugarh District
19	Shri K. Sema	Kohima Bench
20	Shri Kardak Ete	Itanagar Bench
21	Shri Kamal Agarwal	GHC Principal Seat
22	Shri Kironendu Dutta Choudhury	Cachar District

Sl. No.	Name of the Advocate	Bar
23	Shri L.H. Lianhrima	Aizawl Bench
24	Shri Manojit Bhuyan	GHC Principal Seat
25	Shri Maulana Sirajul Hoque	Barpeta District
26	Shri Moloy Bagchi	Dibrugarh District
27	Shri Muk Pertin	Itanagar Bench
28	Shri Mukti Ranjan Barooah	Jorhat District
29	Shri N. Tagia	Itanagar Bench
30	Shri Niharendra Narayan Tagore	Cachar District
31	Shri P.K. Tiwari	GHC Principal Seat
32	Shri Pradip Kumar Dutta	Tinsukia District
33	Shri R. Iralu	Kohima Bench
34	Shri R.C. Thanga	Aizawl Bench
35	Shri Ranjit Kumar Barthakur	Tinsukia District
36	Shri S.S. Dey	GHC Principal Seat
37	Shri Sishir Dutta	GHC Principal Seat
38	Shri Siva Nath Bhuyan	Nagaon District
39	Shri T.J. Mahanta	GHC Principal Seat
40	Shri Taka Masa	Kohima Bench
41	Smt Usha Barua	GHC Principal Seat

By order

Sd/- M.K. Bhattacharjee
Registrar General

Memo No. HC.III- 14/ 2014 /1455-1479/ G Dated Guwahati, the 4th August, 2014

Copy to:

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar
4. The Joint L.R. to the Govt. of Assam, Judicial Department, Dispur.
5. The Registrar General / Registrar, High Court of _____,
6. The Registrar (Vigilance / Admn./Judl.), Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. They are requested to circulate the Notification amongst the Subordinate Judiciary in their respective state.

8. The District & Sessions Judge, _____, Assam.
9. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Secretary to the Bar Council of India, New Delhi.
11. The Chairman, the Bar Council of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram and Arunachal Pradesh, Gauhati High Court, Guwahati.
12. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
13. The President / General Secretary, The Gauhati High Court Advocates' Association, Guwahati.
14. Sri _____, Sr. Advocate, _____.
15. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. *He is requested to circulate the Notification amongst the Subordinate Judiciary in his state.*
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, / Itanagar Bench, Naharlagun.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
21. Special Officer, Translation Wing, Gauhati High Court.
- ✓ 22. The System Analyst, Gauhati High Court, Guwahati. He is to upload the Notification in the website of the Gauhati High Court.
23. The Secretary to Hon'ble Mr./ Dr. (Mrs.) Justice _____, Gauhati High Court, Guwahati.
24. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
25. C.A. to the Registrar General, Gauhati High Court, Guwahati.

Subin 4/2/14

REGISTRAR GENERAL

4.2.14